## NATIONAL COMPANY LAW TRIBUNAL

## NEW DELHI BENCH

(IB)-553(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: SMW Metal Pvt. Ltd. Vs. Indo Alusys Industries Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

**SIGNATURE** 

Present: Mr. P. Nagesh, Advocates for the Petitioner

Ms. Ruchi Agnihotri, Ms. Annanya Gosh and Mr. Rohit K. Nagpal

Advocates for the Petitioner

Mr. B. K. Sahu, AR

## ORDER

Be listed along with the IB-552(ND)/2017 on 17th January, 2018.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)